

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
CLASSIC KNITS INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor	CLASSIC KNITS INDIA PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	28/01/2010
3. Authority under which Corporate Debtor is Incorporated/Registered	REGISTRAR OF COMPANIES, TAMILNADU COIMBATORE
4. Corporate Identity Number/Limited Liability Identification Number of Corporate Debtor	U18101TZ2010PTC015783
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	43, JAYALAKSHMI GINNING FACTORY COMPOUND ALANGADU, MANGALAM ROAD TIRUPUR TN 641604 IN
6. Insolvency Commencement Date in respect of The Corporate Debtor	07.02.2020 (NCLT Order Dated 03.02.2020 received by me on 07.02.2020)
7. Estimated Date of closure of Insolvency Resolution Process	05.08.2020
8. Name and Registration Number of The Insolvency Professional Acting As Interim Resolution Professional	S.MUTHURAJU REGN .NO.IBBI/IPA-002/IP-N00009/2016-2017/10013
9. Address and E-Mail of the Interim Resolution Professional, as Registered with the Board	NO 3, SUNDARAM BROTHERS LAYOUT, OPPTO ALLINDIA RADIO, TRICHY ROAD, RAMANATHAPURAM, COIMBATORE – 641045 E.Mail : smrajunaidu@gmail.com Mobile : 99941-03021
10. Address and E-Mail to be used for Correspondence with the Interim Resolution Professional	NO 3, SUNDARAM BROTHERS LAYOUT, OPPTO ALLINDIA RADIO TRICHY ROAD, RAMANATHAPURAM COIMBATORE – 641045 E.Mail : smrajunaidu@gmail.com Mobile : 99941-03021
11. Last date for submission of Claims	21.02.2020
12. Classes of Creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of Insolvency Professionals Identified to act as Authorised Representative of creditors in a Class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link : http://ibbi.gov.in/downloadform.html Physical Address : NO 3, SUNDARAM BROTHERS LAYOUT, OPPTO ALLINDIA RADIO, TRICHY ROAD, RAMANATHAPURAM COIMBATORE – 641045

Notice is hereby given that the National Company Law Tribunal has ordered the Commencement of a corporate insolvency resolution process against the **M/s CLASSIC KNITS INDIA PRIVATE LIMITED** on **03.02.2020** and the order received by me on **07.02.2020**

The Creditors of **M/s CLASSIC KNITS INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **21.02.2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

A Financial Creditor belonging to a Class, as listed against the entry no. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (Specify Class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

(sd/-) Shri .S .MUTHURAJU

No 3, Sundaram Brothers Layout Opp
to All India Radio, Trichy Road,

Ramanathapuram,

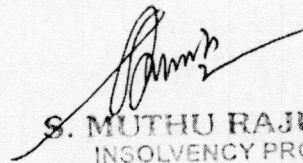
Coimbatore — 641 045

Email id: smrajunaidu@gmail.com

Mobile : 99941-03021

Date: 07.02.2020

Place: Coimbatore



S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBBI/PA-002/IP-N00009/2016-2017/10013

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